

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6315 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Lobsang Tenzin,  
District & Sessions Judge, Ziro, Lower Subansiri District,  
Arunachal Pradesh

Dated Guwahati, 30<sup>th</sup> October, 2019.

Sub:- Casual Leave.

Ref:- Application dated 28.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 5 (five) days w.e.f. 28.10.2019 to 01.11.2019 along with station leave permission for the period, has been granted/~~rejected~~. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

6317  
**Memo NO.HC.VII-21/2008/6316/A, dated 30.10.19**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

Rda